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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 26 of 2017 in C.P. No. 30/241-242/NCLT/AHM/2016

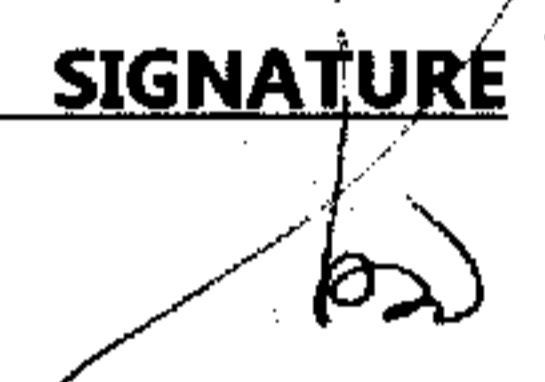
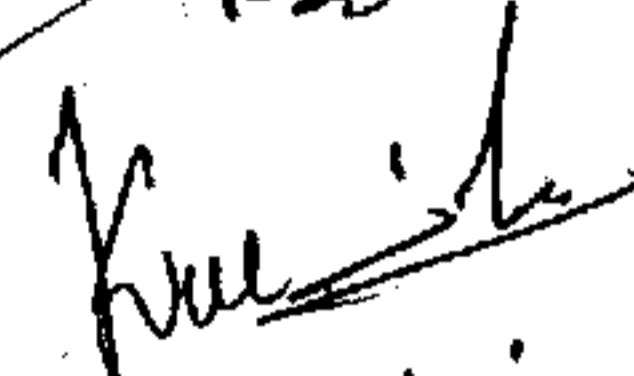

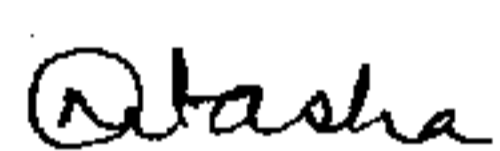
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company: Chimanlal Ramji Savla & Ors.
V/s.
Flagship Realty Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Saurabh Soparkar	So. Adv	Resp No. 1 & 3	
2.	Amar N Bhatt	Advocate	Resp No. 1 & 3	
3.	Kunal P Vaishnav	"	"	
4.	SA. A.K. MYLSAMY	ADV	PETITIONERS	
5.	NAVIN PAHWA	ADV.	PETITIONER	

ORDER

Learned Advocate Mr. A.K. Mysamy with Learned Advocate Mr. Navin Pahwa present for Original Petitioners. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Amar Bhatt present for Respondents No. 1 and 3. None present for other Respondents.

Sur-rejoinder filed by Respondents no. 1 and 3.

Heard arguments of Learned Counsel for Petitioners in part.

For continuation of arguments of Learned Counsel for Petitioners, list the matter on 10.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.